

BT-2717

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

In the Court of..... CJM Bareilly

Sl. No.	Name of Parties	Under Section/Act	Police Station / Department	Proposed Fine	Remarks
					The proposed fine may be deposited in _____ Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
<u>NIL</u>					

Prepared by: [Signature]
Checked by: [Signature]

**Chief Judicial Magistrate
Bareilly**

OF CASES OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

2-2-17

In the Court of ACJM II BLY

Sl. No.	Case Number	Name of Parties	Under Section/Act	Police Station / Department	Proposed Fine	Remarks
		<u>NIL</u>				The proposed fine may be deposited in Account number (To be filed in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed (Challan/Deposit slip (The details of the Scheme and Challan forms are available on this website).


Addl. Chief Judicial Magistrate-II
Bareilly

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

2.2.17

In the Court of A.C.J.M. III *[Signature]*

Sl. Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
		<u>NIL</u>			<p>The proposed fine may be deposited in Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)</p>

[Signature]

[Signature]
Addl Chief Judicial Magistrate III
 Bareilly

74 02.2.11

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

In the Court of ACIM (IV) Bareilly

Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
					The proposed fine may be deposited in Account number (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
	<u>Nik</u>				

ACIM IV BAREILLY

02.2.11

IN THE COURT OF JUDGE IN CHARGE
OF THE 'SARAL PETTY OFFENCE
'SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF
INDIA)

DT 02/02/2017

In the Court of... जे.एम. फरिदपुर

Sl. No.	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
<p>N/C</p>					<p>The proposed fine may be deposited in Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)</p>

वैयक्तिक - 16
 जाय मल - 3


 J.M. Faridpur
 Bareilly

